

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No.18/(MAH)/2013  
CA No.

CORAM:

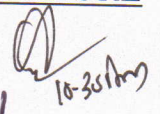
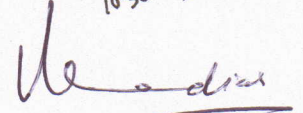
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2016

NAME OF THE PARTIES: Mrs. Girija K. Kuty

V/s.  
M/s. Accord Shipping Agencies (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	V.N. Ajikumar	Adv. for Petitioner	 10/31/16
2	V. Mannadiar	Adv. for Respondent	 10/11/2016

**ORDER**

**C.P. No. 18/397-398/CLB/MAH/2013**

1. On the request of the parties' matter is adjourned.
2. Listed for hearing on 10.01.2017, duly communicated to both the sides.

Dated: 10.11.2016

sd/-  
**Shri M.K. Shrawat**  
Member (Judicial)